NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

S. Granesh

and C.m. Amaravathi Advocates

Counsel for

Respondent C.m. Smanouathi Mobile No. 9282138870 13/7/17

ORDER

Counsel for petitioner present. Counsel for respondent present and filed vakalat. He prayed time for filing counter and reply submissions. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)